



H.C.D.—I(a) Continuation Sheet

Sr. No.	Date	Orders
		<p>07-11-2000</p> <p>Present: None for the petitioner. Mr.Ravindra Rawat for respondent-1. Mr.H.S.Parihar for respondent-2.</p> <p><u>CW No. 4184/2000 & CMS 6440-41/2000</u></p> <p>Respondent had filed an appeal against the order dated 29.9.2000 passed by this Bench. During the course of the proceedings in appeal, the respondents have withdrawn their order dated 21.7.2000, which is impugned in the writ petition.</p> <p>Accordingly the writ petition has become infructuous and stands disposed of as such.</p> <p>November 07, 2000 n</p> <p><i>Manmohan Sarin</i> (MANMOHAN SARIN) JUDGE.</p>